IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.32
C.P. (IB) No.119/BB/2023

IN THE MATTER OF:

Allround Development Private Limited	...	Petitioner
Vs		
ROC	...	Respondent

Order under Section 59 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners : Shri Shivakumar Mullatti

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. In compliance to the order dated 07.09.2024, the Petitioner counsel has filed a Memo vide Dy.No.3688 dated 26.06.2024 and the same is taken on record.
3. Order Reserved.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)

Gayathri